

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2090
ANSWERED ON:11.08.2006
APPOINTMENTS OF JES FOR IMPLEMENTING NREGA .
Murmu Shri Hemlal

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) Whether the Government has issued any instructions to all the States to appoint a Junior Engineer (JE) on every five Panchayats under National Rural Employment Guarantee Act; and

(b) If so, the effective steps taken by the concerned States particularly Jharkhand in this direction so far?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) Central Government has advised the State Governments to provide adequate technical staff for NREGA. Central Government has also permitted the States to pay wages of one technical assistant for every 10 Panchayats at the rate of Rs.4,000 per month within the over-all ceiling of 2% administrative expenditure.

(b) States are taking necessary steps to deploy additional technical manpower for NREGA within the available manpower and additional recruitments possible within the over-all ceiling of expenditure. In Jharkhand, proposal for appointment of Technical Assistants on contract basis is under process. Gujarat Government has appointed 6 Deputy Engineers, 471 assistant Engineers/additional assistant. Engineers at district and Taluk level. Rajasthan has deployed 140 Assistant/junior Engineers in NREGA districts. Kerala has appointed some Engineers for NREGA. In Madhya Pradesh, process of recruitment of 700 Junior Engineers is underway. In Andhra Pradesh, one Technical Assistant has been permitted by the State Government for 10 Panchayats. Some States have redeployed existing staff. Uttar Pradesh has issued orders for empanelment of engineers.